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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP NO. 316/2002 IN
OA NO. 2605/2000

This the 6th day of August, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Shri Gurdip Singh
S/o Sh. Gobind Singh
R/o BB-14F, Janak Puri
New Delhi.
(By Advocate: Sh. B.S. Mainee)

...Petitioner

Versus

1. Shri Subir Dutta
Secretary
Ministry of Defence
South Block, New Delhi.
2. Shri Govind Sharma Tiwari
Chief Administrative Officer
Ministry of Defence
C-II Hutmants, D.H.Q. P.O.
New Delhi-110011.
3. Shri S.K. Sharma
Director
AEFPO
H-Block, D.H.Q. P.O.
Ministry of Defence
New Delhi-110011.

... Respondents

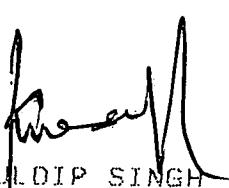
O R D E R (ORAL)

By Sh. Kuldeep Singh, Member (J)

No contempt is made out. However, the directions are given to the respondents to decide the application filed by the applicant regarding claim of his consequential benefits. CP is disposed of.


(M.P. SINGH)
Member (A)

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(KULDIP SINGH)
Member (J)